

HIGH COURT OF MEGHALAYA: SHILLONG.

NOTICE

Dated 29th November, 2023

HCM.II/89/2014-Estt./100 : In view of this Registry's Notification No. HCM.II/89/2014-Estt./99 dated 28.11.2023, suspending judicial work in all District Courts on 29-11-2023, the Hon'ble the Chief Justice (Acting) is pleased to direct that the 16th December, 2023 shall be a working day for all District Courts in Meghalaya and all matters fixed on 29-11-2023 shall be taken up on 16-12-2023.

By Order

REGISTRAR (JUDICIAL SERVICE)

Memo HCM.II/89/2014-Estt./100A Dated Shillong the 29th November, 2023

Copy to :-

1. The Private Secretary, to Hon'ble Mr Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The Private Secretary, to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The Private Secretary, to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya for favour of kind information of the Registrar General.
5. All District and Sessions Judge in Meghalaya for information and necessary action within their respective jurisdiction.
6. The President/ Secretary, Bar Associations of all Districts in Meghalaya for favour of kind information and necessary action.
7. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
8. Office file

Diengdoh

REGISTRAR (JUDICIAL SERVICE)

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29/11/23